

Chandrappan, Shri C K.
 Chaudhary, Shri Ishwar
 Dandavate, Prof. Madhu
 Dhandapani, Shri C T
 Godfrey, Shrimati M.
 Goswami, Shrimati Bibha Ghosh
 Gowder, Shri J. M.
 Gupta, Shri Indrajit
 Kachwala, Shri Hukam Chand
 Lalji Bhai, Shri
 Mayavan, Shri V
 Mehta, Shri P. M
 Mukherjee, Shri Samar
 Nayak, Shri Baksi
 Pandey, Shri Sarjoo
 Pandeya, Dr. Laxminarain
 Parmar, Shri Bhaljibhai
 Patel, Shri H. M.
 Ramkanwar, Shri
 Rao, Shri M Satyanarayan
 Reddy, Shri B N.
 Subravelu, Shri
 Vajpayee, Shri Atal Bihari

13-07 hrs.

STATEMENT *Re.* RAILWAY PAS-
 Senger FARES ORDINANCE

THE DEPUTY MINISTER IN THE
 MINISTRY OF FINANCE (SHRIMATI
 SUSHILA ROHATGI) On behalf of Shri
 Y B Chavan, I beg to lay on the table...

SHRI ATAL BIHARI VAJPAYEE
 (Gwalior) This is not proper The hon
 Minister Shri Yeshwantrao Chavan is
 himself present here So, he should lay it
 on the Table

MR SPEAKER What has happend is
 that I have already received intimation
 that the Deputy Minister would be laying
 it on the Table of the House

THE MINISTER OF FINANCE
 (SHRI YESHWANTRAO CHAVAN)
 It is just because of the division that I
 happen to be here

श्री अटल बिहारी वाजपेयी अध्यक्ष
 महोदय, हम डिप्टी मिनिस्टर को श्री चव्हाण
 की उपेक्षा नहीं करने देगे। वह इस सदन में
 सशरीर मौजूद है।

MR. SPEAKER The result* of the
 division is .

Ayes : 105 Noes 28

The Motion was adopted.

SHRIMATI SUSHILA ROHATGI .
 I introduce† the Bill.

SHRI YESHWANTRAO CHAVAN :
 I beg to lay on the Table a copy of the
 explanatory statement (Hindi and English
 versions) giving reasons for immediate
 legislation by the Railway Passenger Fares
 Ordinance, 1971, as required under rule
 71 (1) of the Rules of Procedure and
 Conduct of Business in Lok Sabha.

* The following members also recorded their votes.

Ayes Sarvasbri Y. S, Mahajan, T. Sohan Lal and M. Bheeshmadev.

Noes Sarvasbri Lambodar Baiyar, M. S. Purty and M. S. Sivasamy.

† Introduced with the recommendation of the President.